COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 155 of 2018

Dated: 10th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. JSW Energy Ltd. Appellant(s)

Vs.

Maharashtra State Electricity Regulatory Commission Respondent(s)

& Anr.

Counsel for the Appellant(s) : Mr. Aman Anand

Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

Issue notice to the Respondents returnable on 23.08.2018. Mr. Buddy A. Ranganadhan takes notice on behalf of respondent No.2 Dasti, in addition, is permitted.

List the matter on <u>23.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk